

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## NEW DELHI

### Petition No. 8/RP/2014

Subject : Review of Commission's order dated 23.12.2013 in Petition No. 62/TT/2012

Date of Hearing : 5.8.2014

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Madhya Pradesh Power Management Company and 7 others

Parties present : Shri M.G. Ramachandran, Advocate, PGCIL  
Ms. Swapnil Verma, PGCIL  
Shri S.S. Raju, PGCIL  
Shri Mohd. Mohsin, PGCIL

### Record of Proceedings

Learned counsel for the review petitioner submitted that in the Record of Proceedings for hearing on 17.4.2014, the Commission directed the review petitioner to submit a certificate from a government agency, preferably Indian Embassy/ Consulate in Belgium, in support of its claim that no shipment was feasible for four and a half months from December, 2011 due to freezing of the sea. The review petitioner has vide affidavit dated 9.7.2014 submitted a letter from Bulgarian River Shipping J.S.Co., a Bulgarian Government Agency, that shows that navigation during the relevant period was extremely difficult.

2. In response to a query of the Commission regarding the delay in transportation of the transformer from Mumbai to Bilaspur, i.e. from the middle of April to 19th June, 2012, the learned counsel for the review petitioner submitted that he would file an affidavit explaining the delay.



3. None appeared for the respondents.
4. The Commission directed the petitioner to submit on affidavit, with a copy to the respondents, detailed reasons for delay after the arrival of the transformer at the port of Mumbai, by 9.9.2014. In case the above information is not received by 9.9.2014, the Commission shall be at liberty to issue order without taking into consideration the submission made by the review petitioner subsequently.
5. Subject to the above, order in the review petition was reserved.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

